

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

10
C.A.1309/98

New Delhi this the 16th day of November, 99.

HON'BLE MR. JUSTICE V.RAJAGOPALA REDDY, VICE-CHAIRMAN (J)
HON'BLE SMT. SHANTA SHAstry, MEMBER (A).

Raj Kamal
S/o Komal Prasad
Working as Asstt. Director
General Foreign Trade,
Office of Director General of
Foreign Trade, Udyog Bhawan,
New Delhi.
R/o.39-D, Rouse Avenue
New Delhi-110002.
(By Advocate Sh. S.C. Iithra)

..... Applicant

Versus

1. Union of India
Through the Secretary
Min. of Commerce
Udyog Bhawan,
New Delhi.
2. Director General of Foreign Trade,
Udyog Bhawan,
New Delhi.

..... Respondents
(By Advocate Sh. R.P. Aggarwal)

ORDER (Oral)

By Reddy. J-

Learned counsel for the applicant seeks
permission to withdraw the case. The OA is ac-
cordingly dismissed as withdrawn. No costs.

Shanta
(SMT. SHANTA SHAstry)

M(A)

Reddy
(V.RAJAGOPALA REDDY)
VC (J)

RB.